

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

CORAM:

C.P NO. (IB)-57(PB)/2017
CA NO.

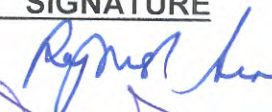

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE COMPANY: Ahluwalia Construction Group
Vs
OSL Health Holdings Care Ltd.

SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency And Bankruptcy Code 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	RAJNISH SINGH	ADVOCATE	RESPONDENT	
2.	Jaunak Sanyal	Adv	Applicant	

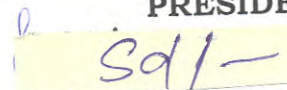
ORDER

Learned Counsel for the Petitioner requests for hearing on 9th May, 2017.

In view of the request made for hearing on 9th May, 2017, the period of
limitation of 14 days will commence from that day.

List the matter again on 9th May, 2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(R.VARDHARAJAN)
MEMBER(JUDICIAL)

02.05.2017
V.Sethi